

Central Administrative Tribunal
Principal Bench: New Delhi

CP No. 309/2002 IN
OA No. 2481/2001

this the day of 21st October, 2002

Hon'ble Shri Govindan S.Tampi, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

D.C.Murmu
India Govt. Mint
D-2, Sector-1, Noida. ...Petitioner.
(By advocate:Shri S.C.Soren)

Versus

Sh. P.K.Das,
General Manager,
India Govt. Mint,
D-2, Sector-1, Noida ...Respondent.
(By Advocate: Shri Mohar Singh)

ORDER(ORAL)

By Shri Shanker Raju, Member(J)

In compliance of the directions contained in order dated 8.2.2002, respondents have passed an order dated 18.10.2002 whereby the applicant has been granted the officiating pay for the period he has worked. The CP is dismissed. Notices are discharged. A copy of this order be taken on record

S. Raju
(Shanker Raju)
Member(J)

(Govindan S.Tampi)
Member(A)

/kd/